## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

### PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP.No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE APPLICANT/PETITIONER	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	SVIAJUOGA		
R. Reghunadan Reno N. HARINATH	Alvocate		finite
D.V.S. RanProsond	Alvoch		
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#### **Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur
Frame of the Counsel(s)			

Heard Shri Raghunandan Rao, Learned Senior Counsel along with N. Harinath and Shri D.V.A.S. Ravi Prasad, Learned counsels for the Petitioner for some time.

The learned Senior Counsel is directed to submit precedents in similar matters. He has also requested to appoint a commissioner. Post the case on 27.11.2017.



Member (J)